

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 27th March, 2024, 10:30 A.M.

CP No. 52/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Union of India Through Serious Fraud Investigation Office- Vs- Micro Media & Entertainment Pvt. Ltd., & Ors.
Under Section	271-272

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Gyanloka Mohanty, Sr Panel Counsel.
Ms. Soumava Ghosh, Adv.
Ms. Isabella Pal, Adv.
Mr. Swagata Roy, Adv.

For Respondent (s)

Ms. Chinmaya, Adv.

ORDER

Ld. Standing Sr. Counsel, Mr. Gyanaloka Mohanty appearing for the petitioner and submitted that as per the daily order dated 21.02.2024, hardcopy of the petition has been served upon the respondent side. Ld. Counsel, Ms. Chinmaya, appearing for the respondent and represented that she along with Ld. Arguing Counsel, Mr. P. Dash filed vakalatnama and she also submits that Ld. Arguing Counsel met with an accident, therefore, could not appear today. Seeks time to file a reply. Hence, three weeks' time granted to file reply. List the matter on 24.04.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)